

CHAPTER 51

Wool, fine or coarse animal hair; horsehair yarn and woven fabric

NOTE :

Throughout this Schedule :

(a) "wool" means the natural fibre grown by sheep or lambs;

(b) "fine animal hair" means the hair of alpaca, ilama, vicuna, (including camel dromedary), yak, Angora, Tibetan, Kashmir or similar goats (but not common goats), rabbit (including Angora rabbit), hare, beaver, nutria or musk-rat;

(c) "coarse animal hair" means the hair of animals not mentioned above, excluding brush-making hair and bristles (heading 0502) and horsehair (heading 0511).

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
5101	WOOL, NOT CARDED OR COMBED :			
	- <i>Greasy, including fleece-washed wool :</i>			
5101 11 00	-- Shorn wool	kg.	25%	-
5101 19 00	-- Other	kg.	25%	-
	- <i>Degreased, not carbonised :</i>			
5101 21 00	-- Shorn wool	kg.	30%	-
5101 29 00	-- Other	kg.	25%	-
5101 30 00	- Carb449449onised	kg.	30%	-
5102	FINE OR COARSE ANIMAL HAIR, NOT CARDED OR COMBED			
	- <i>Fine animal hair :</i>			
5102 11	-- <i>Of Kashmir (cashmere) goats :</i>			
5102 11 10	--- Marine Angora	kg.	25%	-
5102 11 90	--- Other	kg.	25%	-
5102 19	-- <i>Other :</i>			
5102 19 10	--- Marine Angora	kg.	25%	-
5102 19 90	--- Other	kg.	25%	-
5102 20	- <i>Coarse animal hair :</i>			
5102 20 10	--- Goat hair (other than Angora)	kg.	25%	-
5102 20 90	--- Other (excluding pig and boar bristles)	kg.	25%	-
5103	WASTE OF WOOL OR OF FINE OR COARSE ANIMAL HAIR, INCLUDING YARN WASTE BUT EXCLUDING GARNETTED STOCK			
5103 10	- <i>Noils of wool or of fine animal hair :</i>			
5103 10 10	--- Noils of wool	kg.	25%	-

(1)	(2)	(3)	(4)	(5)
5103 10 90	--- Other	kg. 25%		-
5103 20	- <i>Other waste of wool or of fine animal hair :</i>			
5103 20 10	--- Waste of sheep's and lamb's wool	kg. 25%		-
5103 20 20	--- Yarn waste	kg. 25%		-
5103 20 90	--- Other	kg. 25%		-
5103 30 00	- Waste of coarse animal hair	kg. 25%		-
5104	GARNETTED STOCK OF WOOL OR OF FINE OR COARSE ANIMAL HAIR			
5104 00	- <i>Garnetted stock of wool or of fine or coarse animal hair :</i>			
5104 00 10	--- Shoddy wool	kg. 20%		-
5104 00 90	--- Other	kg. 20%		-
5105	WOOL AND FINE OR COARSE ANIMAL HAIR, CARDED OR COMBED (INCLUDING COMBED WOOL IN FRAGMENTS)			
5105 10 00	- Carded wool	kg. 20%		-
	- <i>Wool tops and other combed wool :</i>			
5105 21 00	-- Combed wool in fragments	kg. 20%		-
5105 29	-- <i>Other :</i>			
5105 29 10	--- Wool tops	kg. 20%		-
5105 29 90	--- Other	kg. 20%		-
	- <i>Fine animal hair, carded or combed :</i>			
5105 31 00	-- Of Kashmir (cashmere) goats	kg. 20%		-
5105 39 00	-- Other	kg. 20%		-
5105 40 00	- Coarse animal hair, carded or combed	kg. 20%		-
5106	YARN OF CARDED WOOL, NOT PUT UP FOR RETAIL SALE			
5106 10	- <i>Containing 85% or more by weight of wool :</i>			
5106 10 10	--- Shoddy woollen yarn	kg. 20%		-
5106 10 20	--- Munga woollen yarn	kg. 20%		-
5106 10 90	--- Other	kg. 20%		-
5106 20	- <i>Containing less than 85% by weight of wool :</i>			
5106 20 10	--- Shoddy woollen yarn	kg. 20%		-
5106 20 20	--- Munga woollen yarn	kg. 20%		-
5106 20 90	--- Other	kg. 20%		-
5107	YARN OF COMBED WOOL, NOT PUT UP FOR RETAIL SALE			
5107 10	- CONTAINING 85% OR MORE BY WEIGHT OF WOOL :			
5107 10 10	--- Worsted hosiery yarn	kg. 20%		-
5107 10 20	--- Worsted knitted yarn	kg. 20%		-

(1)	(2)	(3)	(4)	(5)
5107 10 30	--- Worsted weaving yarn	kg.	20%	-
5107 10 40	--- Woollen carpet yarn	kg.	20%	-
5107 10 90	--- Other	kg.	20%	-
5107 20	- <i>Containing less than 85% by weight of wool :</i>			
5107 20 10	--- Worsted hosiery yarn	kg.	20%	-
5107 20 20	--- Worsted knitted yarn	kg.	20%	-
5107 20 30	--- Worsted weaving yarn	kg.	20%	-
5107 20 40	--- Woollen carpet yarn	kg.	20%	-
5107 20 90	--- Other	kg.	20%	-
5108	YARN OF FINE ANIMAL HAIR (CARDED OR COMBED), NOT PUT UP FOR RETAIL SALE			
5108 10 00	- Carded	kg.	20%	-
5108 20 00	- Combed	kg.	20%	-
5109	YARN OF WOOL OR FINE ANIMAL HAIR, PUT UP FOR RETAIL SALE			
5109 10	- <i>Containing 85% or more by weight of wool or of fine animal hair :</i>			
5109 10 10	--- Hosiery wool	kg.	25%	-
5109 10 90	--- Other	kg.	25%	-
5109 90 00	- Other	kg.	25%	-
5110	YARN OF COARSE ANIMAL HAIR OR OF HORSE HAIR (INCLUDING GIMPED HORSEHAIR YARN), WHETHER OR NOT PUT UP FOR RETAIL SALE			
5110 00	- <i>Yarn of coarse animal hair or of horse-hair (including gimped horsehair yarn), whether or not put up for retail sale :</i>			
5110 00 10	--- Put up for retail sale	kg.	25%	-
5110 00 20	--- Other	kg.	25%	-
5111	WOVEN FABRICS OF CARDED WOOL OR OF CARDED FINE ANIMAL HAIR			
	- <i>Containing 85% or more by weight of wool or of fine animal hair :</i>			
5111 11	-- <i>Of a weight not exceeding 300 g/m² :</i>			
5111 11 10	--- Unbleached	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5111 11 20	--- Bleached	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5111 11 30	--- Dyed	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5111 11 40	--- Printed	m ²	25% or Rs. 135 per sq. m.	-

(1)	(2)	(3)	(4)	(5)
5111 11 90	--- Other	m ²	whichever is higher 25% or Rs. 135 per sq. m. whichever is higher	-
5111 19	-- <i>Other :</i>			
5111 19 10	--- Unbleached	m ²	25% or Rs. 150 per sq. m. whichever is higher	-
5111 19 20	--- Bleached	m ²	25% or Rs. 150 per sq. m. whichever is higher	-
5111 19 30	--- Dyed	m ²	25% or Rs. 150 per sq. m. whichever is higher	-
5111 19 40	--- Printed	m ²	25% or Rs. 150 per sq. m. whichever is higher	-
5111 19 90	--- Other	m ²	25% or Rs. 150 per sq. m. whichever is higher	-
5111 20	- <i>Other, mixed mainly or solely with man-made filaments :</i>			
5111 20 10	--- Unbleached	m ²	25% or Rs. 80 per sq. m. whichever is higher	-
5111 20 20	--- Bleached	m ²	25% or Rs. 80 per sq. m. whichever is higher	-
5111 20 30	--- Dyed	m ²	25% or Rs. 80 per sq. m. whichever is higher	-
5111 20 40	--- Printed	m ²	25% or Rs. 80 per sq. m. whichever is higher	-
5111 20 90	--- Other	m ²	25% or Rs. 80 per sq. m. whichever is higher	-
5111 30	- <i>Other, mixed mainly or solely with man-made staple fibres :</i>			
5111 30 10	--- Unbleached	m ²	25% or Rs. 75 per sq. m. whichever is higher	-
5111 30 20	--- Bleached	m ²	25% or Rs. 75 per sq. m. whichever is higher	-
5111 30 30	--- Dyed	m ²	25% or Rs. 75 per sq. m. whichever is higher	-
5111 30 40	--- Printed	m ²	25% or Rs. 75 per sq. m. whichever is higher	-
5111 30 90	--- Other	m ²	25% or Rs. 75 per sq. m. whichever is higher	-
5111 90	- <i>Other :</i>			
5111 90 10	--- Unbleached	m ²	25% or Rs. 90 per sq. m. whichever is higher	-
5111 90 20	--- Bleached	m ²	25% or Rs. 90 per sq. m. whichever is higher	-
5111 90 30	--- Dyed	m ²	25% or Rs. 90 per sq. m.	-

(1)	(2)	(3)	(4)	(5)
5111 90 40	--- Printed	m ²	whichever is higher 25% or Rs. 90 per sq. m.	-
5111 90 90	--- Other	m ²	whichever is higher 12.5% or Rs. 90 per sq. m.	-
5112	WOVEN FABRICS OF COMBED WOOL OR OF COMBED FINE ANIMAL HAIR			
	- <i>Containing 85% or more by weight of wool or of fine animal hair :</i>			
5112 11	-- <i>Of a weight not exceeding 200 g/m² :</i>			
5112 11 10	--- Unbleached	m ²	25% or Rs. 125 per sq. m. whichever is higher	-
5112 11 20	--- Bleached	m ²	25% or Rs. 125 per sq. m. whichever is higher	-
5112 11 30	--- Dyed	m ²	25% or Rs. 125 per sq. m. whichever is higher	-
5112 11 40	--- Printed	m ²	25% or Rs. 125 per sq. m. whichever is higher	-
5112 11 90	--- Other	m ²	25% or Rs. 125 per sq. m. whichever is higher	-
5112 19	-- <i>Other :</i>			
5112 19 10	--- Unbleached	m ²	25% or Rs. 155 per sq. m. whichever is higher	-
5112 19 20	--- Bleached	m ²	25% or Rs. 155 per sq. m. whichever is higher	-
5112 19 30	--- Dyed	m ²	25% or Rs. 155 per sq. m. whichever is higher	-
5112 19 40	--- Printed	m ²	25% or Rs. 155 per sq. m. whichever is higher	-
5112 19 90	--- Other	m ²	25% or Rs. 155 per sq. m. whichever is higher	-
5112 20	- <i>Other, mixed mainly or solely with man-made filaments :</i>			
5112 20 10	--- Unbleached	m ²	25% or Rs. 85 per sq. m. whichever is higher	-
5112 20 20	--- Bleached	m ²	25% or Rs. 85 per sq. m. whichever is higher	-
5112 20 30	--- Dyed	m ²	25% or Rs. 85 per sq. m. whichever is higher	-
5112 20 40	--- Printed	m ²	25% or Rs. 85 per sq. m. whichever is higher	-
5112 20 90	--- Other	m ²	25% or Rs. 85 per sq. m. whichever is higher	-
5112 30	- <i>Other, mixed mainly or solely with</i>			

(1)	(2)	(3)	(4)	(5)
	<i>man-made staple fibres :</i>			
5112 30 10	--- Unbleached	m ²	25% or Rs. 110 per sq. m. whichever is higher	-
5112 30 20	--- Bleached	m ²	25% or Rs. 110 per sq. m. whichever is higher	-
5112 30 30	--- Dyed	m ²	25% or Rs. 110 per sq. m. whichever is higher	-
5112 30 40	--- Printed	m ²	25% or Rs. 110 per sq. m. whichever is higher	-
5112 30 90	--- Other	m ²	25% or Rs. 110 per sq. m. whichever is higher	-
5112 90	- <i>Other :</i>			
5112 90 10	--- Unbleached	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5112 90 20	--- Bleached	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5112 90 30	--- Dyed	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5112 90 40	--- Printed	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5112 90 50	--- Of Handloom	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5112 90 90	--- Other	m ²	25% or Rs. 135 per sq. m. whichever is higher	-
5113	- WOVEN FABRICS OF COARSE ANIMAL HAIR OR <i>of horse hair</i>			
5113 00	- <i>Woven fabrics of coarse animal hair or</i> <i>of horse hair :</i>			
5113 00 10	--- Unbleached	m ²	25% or Rs. 60 per sq. m. whichever is higher	-
5113 00 20	--- Bleached	m ²	25% or Rs. 60 per sq. m. whichever is higher	-
5113 00 30	--- Dyed	m ²	25% or Rs. 60 per sq. m. whichever is higher	-
5113 00 40	--- Printed	m ²	25% or Rs. 60 per sq. m. whichever is higher	-
5113 00 90	--- Other	m ²	25% or Rs. 60 per sq. m. whichever is higher	-

Exemption of duty on specified goods under Ch. 51 of Customs Tariff:
[Notifn No.48/06-Cus., dated 26.5.2006 as amended by 35/07]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962

(52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts the goods of the description specified in column (3) of the Table below and falling within the sub-heading of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) as are specified in the corresponding entry in column (2) of the said Table, when imported into India, from so much of the duty of customs leviable thereon under the said First Schedule as is in excess of the amount calculated at the rate specified in the corresponding entry in column (4) of the said Table.

Table

S.No.	Sub-heading	Description of goods	Rate
(1)	(2)	(3)	(4)
1.	5111 11	All goods	10% or Rs.115 per sq. metre, whichever is higher
2.	5111 19	All goods	10% or Rs.125 per sq. metre, whichever is higher
3.	5111 20	All goods	10% or Rs. 65 per sq. metre, whichever is higher
4.	5111 30	All goods	10% or Rs. 65 per sq. metre, whichever is higher
5.	5111 90	All goods	10% or Rs. 75 per sq. metre, whichever is higher
6.	5112 11	All goods	10% or Rs. 105 per sq. metre, whichever is higher
7.	5112 19	All goods	10% or Rs. 130 per sq. metre, whichever is higher
8.	5112 20	All goods	10% or Rs. 70 per sq. metre, whichever is higher
9.	5112 30	All goods	10% or Rs. 90 per sq. metre, whichever is higher
10.	5112 90	All goods	10% or Rs. 115 per sq. metre, whichever is higher

Explanation.- For the purposes of this notification, the rate specified in column (4) of the Table above is *ad valorem* rate unless otherwise specified therein.

